

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3140/2009 - EX[DB] WITH E/S/3228/2009-EX

Date 09/11/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SHRI HARSHARAN LAL , DIRECTOR OF
M/S KUBER KHAINI PVT. LTD. KHASRA NO.
106/410(2), KHERA GARHI EXT. DELHI-110082
SHRI HARSHARAN LAL , DIRECTOR OF

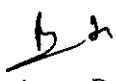
Appellant
Vs
Respondent

C.C.E. DELHI I

STAY ORDER NO. 1187/2011-EX

I am directed to transmit herewith a certified copy of **Final order No.921/**
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**

2011 EX[DB] dated 04-11-11


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI I

C.R. BUILDING, I.P. ESTATE, NEW
DELHI 110002

2. Adv. / Consult

MR.C.HARISHANKAR

46, BANK ENCLAVE, DELHI-110092

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise, I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10, Faridabad 121003 (Harvana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.**

Date of Hearing : 1.11.2011

**Excise Stay No. 3228 of 2009 in Excise Appeal No. 3140 of
2009**

(Arising out of Order-in-Original No. 25/D-I/2009 dated 31.8.2009
passed by the Commissioner, Central Excise, New Delhi)

Shri Harsharan Lal

Appellants/Applicants

Vs.

CCE, New Delhi

Respondent

Appearance

Appeared for Appellant : Shri M. Pushkarna & Sh. V.K Agrawal,
Advocates

Appeared for Respondent : Shri Sumit Kumar, DR

CORAM: HON'BLE SHRI S.S. KANG, VICE PRESIDENT
HON'BLE SHRI MATHEW JOHN, MEMBER (TECHNICAL)

STAY Order No. 1187/2011-EX
FINAL Order No. 921/2011-EX.....dated.....

Per S.S. Kang :

Ld. Counsel appearing on behalf of the applicant informed that
Shri Harsharan Lal applicant expired on 27th December 2009. In view of
this the appeal filed by the applicant is abated in view of the provisions
of Rule 22 of CEGAT (Procedure) Rules. The appeal is dismissed as
abated.

(Dictated & pronounced in open Court)

(S.S. Kang)
Vice President

(Mathew John)
Member (Technical)

RM